

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17th September, 2021

NOTICE

It is informed that the regular cases listed on 20.09.2021 in the Court of Chairperson shall stands adjourned. The next date of Hearing will be notified later.

By order of Hon'ble Acting Chairperson -Sd/-

Registrar